

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 81180/2024 - GRANT OF BAIL)

Date : 26-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Nagendra Singh, Adv.
Mr. Mathews J Nedumpara, Adv.
Mr. Santosh Anandrao Jadhav, Adv.
Mr. Praveen Pathak, Adv.
Mr. Dewashish Vishwakarma, Adv.
Mr. Sandeep, Adv.
Mr. Sunil Prakash Pandey, Adv.
Ms. Mamta Singh, Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Mr. Bharpur Singh, Adv.
Mr. Gurrick Jassar, Adv.
Mr. Vikas Gothwal, Adv.
Ms. Kadambini Arora, Adv.
Mr. Y. P. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the application for grant of bail after six months.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR